

THE GAUHATI HIGH COURT LEGAL SERVICES COMMITTEE
(GAUHATI HIGH COURT, GUWAHATI)

N O T I C E

Dated: Guwahati the 23rd May, 2022

The Gauhati High Court Legal Services Committee has been pleased to notify that any applicant who wishes to avail legal aid services has to give an undertaking that no other services are availed by him/her while applying for the said service.

By Order,



Secretary,

Gauhati High Court Legal Services Committee

Memo No. GHCLSC-6/2019/328-336 dated 23rd May, 2022.

Copy to:

1. The Registrar General, Gauhati High Court.
2. The Registrar (Judl/Admn/Vigilance)Gauhati High Court.
3. The Member Secretary, Assam State Legal Services Authority, Guwahati.
4. The Registrar-cum-Principal Secretary to the Hon'ble Chief Justice, Gauhati High Court.
5. The Secretary, DLSA (Baksa, Barpeta, Biswanath, Bongaigaon, Cachar, Charaideo, Chirang, Darrang, Dhemaji, Dhubri, Dibrugarh, Dima Hasao, Goalpara, Golaghat, Hailakandi, Hojai, Jorhat, Kamrup (M), Kamrup, Karbi Anglong, Karimganj, Kokrajhar, Lakhimpur, Majuli, Morigaon, Nagaon, Nalbari, Sibsagar,

Sonitpur, South Salmara, Tinsukia, Udalguri, West Karbi
Anglong)

6. The Project Manager, Gauhati High Court.

He is directed to upload the Notice in the official
website of the Gauhati High Court and also in the
webpage of Gauhati High Court Legal Services
Committee.

7. The Private Secretary to the Hon'ble Mr. Justice Suman
Shyam.



Secretary,

Gauhati High Court Legal Services Committee